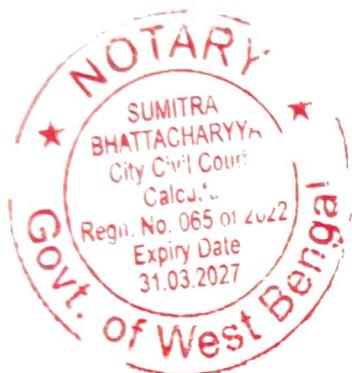


BEFORE THE NATIONAL GREEN TRIBUNAL EASTERN ZONE  
BENCH , FINANCE CENTRE, 3<sup>RD</sup> FLOOR, NEW TOWN,  
KOLKATA



O.A No. 133 Of 2023/EZ

I.A. No. 30 of 2024

I.A. No. 49 of 2024

I.A. No. **22** of 2026

In the matter of :

Serajul Islam & Anr.

..... Applicants

Versus

The State of West Bengal &  
Ors.

..... Respondents

INDEX

Sl. No.	Particulars	Annexures	Pages
1.	A copy of the Death certificate of Giden Majhi dated 5.12.2024 , Doctor certificate of Mamla Majhi i.e. the applicant no. 2 & Aadhar card of Jabar Majhi	"P-1"	6 - 7

12 FEB 2026

S.L. No. 9/26

BEFORE THE NATIONAL GREEN TRIBUNAL EASTERN ZONE  
BENCH , FINANCE CENTRE, 3<sup>RD</sup> FLOOR, NEW TOWN,  
KOLKATA

O.A No. 133 Of 2023/EZ

I.A. No. 30 of 2024

I.A. No. 49 of 2024

I.A. No. of 2026

In the matter of :

Serajul Islam & Anr.

..... Applicants

Versus

The State of West Bengal &  
Ors.

..... Respondents

And

In the matter of :

An Application for Expunging  
the name of Mamla Majhi i.e  
the Applicant No. 2 herein



**MOST RESPECTFULLY SHEWETH :**

1. Your Applicant no.1 submit that one Giden Majhi s/o late Sufal Majhi was the original recorded owner of Plot nos.707,708,712,713,714,715,716,670 & 677 in Mouza Madna,JL.No.11,P.S.Nalhati in the district of Birbhum,

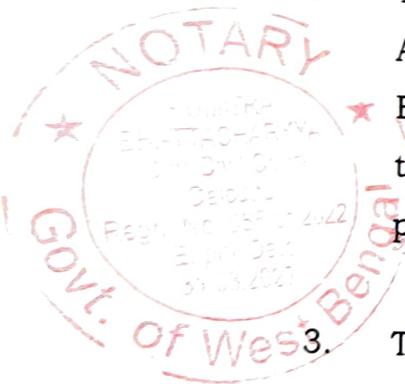
12 FEB 2026

West Bengal .The total area being 7.26 acres approximately. The said Giden Majhi passed away on 10.01.2021 leaving behind him two sons namely Mamla Majhi i.e. Applicant No. 2 in the Original Application No. 133/2023 EZ and Jabar Majhi as his successors and legal heirs. That on 10.01.2026 the said Mamla Majhi passed away leaving behind his younger brother, Jabar Majhi as his successor and legal heir .

A copy of the Death certificate of Giden Majhi dated 5.12.2024 , Doctor certificate of Mamla Majhi i.e. the applicant no. 2 & Aadhar card of Jabar Majhi are annexed herewith and collectively marked as Annexure - A

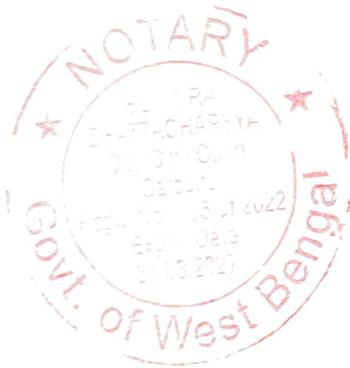
2. Your Applicant states that unless the name of the Applicant no. 2 in the Original Application No. 133/2023 EZ is expunged and the department concerned is directed to amend the cause title of the instant application, your present applicant will suffer irreparable loss and injury .

3. Thus the Applicant no. 1 prays that Jabar Majhi, younger brother of late Mamla Majhi, both sons of late Giden Majhi residing at Village - Balarampur,(Singra), P.S. - Murarai , Dist - Birbhum, West Bengal ,Pin - 731222 may be added as the present Applicant no. 2 . in the Original Application No. 133/2023 EZ.



4. This Application is made bona fide and in the interest of Justice.

Under the aforesaid circumstances your applicant most humbly prays that your Lordship maybe graciously please to pass an order for expunging the name of Mamla Majhi i.e. the applicant no. 2 and add the name of Jabar Majhi as the present Applicant No. 2 and direct the department concerned to amend the cause title and the original application and after hearing the parties to pass such further order/ orders as your Honour may deem fit and proper.



And Your Applicant as in duty bound shall ever pray.

AFFIDAVIT

I , Serajul Islam , son of Nurul Islam , aged about 25 years , by faith - Muslim , by occupation - Social worker , residing at Natungram , Ward No. 12, Nalhati M, Birbhum , West Bengal - 731243.

1. I am the applicant No. 1 of the present application and the authorized representative of the applicant No. 2 in the instant proceedings. I am well conversant with the facts and circumstances of the case. I am competent to make this affidavit.
2. The statements made in paragraph Nos. 1 & 2 are true to my knowledge and belief and the rest are my humble submissions before this Hon'ble Tribunal.

Prepared in my office

And identified by me

*Nasreen Islam*

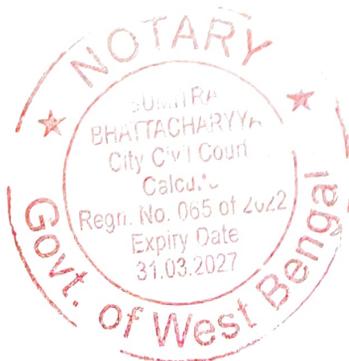
Advocate

*Serajul Islam*  
DEPONENT

Solely Affirmed and  
Declared before me U/S 139

*Sumitra Bhattacharyya*  
Notary

Sumitra Bhattacharyya  
Notary, Govt. of W.B.  
Regn. No. 115 of 2022  
City Civil Court, Calcutta



12 FEB 2026

## VERIFICATION

I, Serajul Islam, the applicant herein, do hereby verify that the statements made in paragraph No. 1 to are true to my knowledge and belief the rest are my humble submission before this Hon'ble Tribunal .

I sign this verification on this lawyer's chamber 13<sup>th</sup> day of February, 2026

Date: 12.01.26

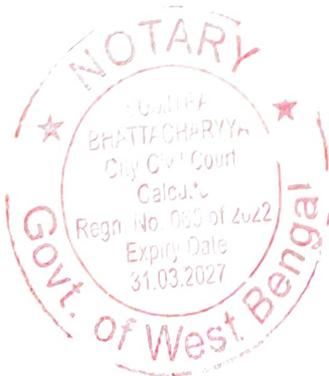
Place : Kolkata

Seratul Islam.  
DEPONENT

Identified by me

Nasreen Khan

Advocate



12 FEB 2026



GOVERNMENT OF WEST BENGAL  
DEPARTMENT OF HEALTH AND FAMILY WELFARE

GRAM PANCHAYAT RAJGRAM

ফর্ম-৬  
Form-6



DEATH CERTIFICATE

(ISSUED UNDER SECTION 12/17 OF THE REGISTRATION OF BIRTHS & DEATHS ACT, 1969 AND RULE 8/13 OF THE WEST BENGAL REGISTRATION OF BIRTHS & DEATHS RULES 2000.)

THIS IS TO CERTIFY THAT THE FOLLOWING INFORMATION HAS BEEN TAKEN FROM THE ORIGINAL RECORD OF DEATH WHICH IS THE REGISTER FOR GRAM PANCHAYAT RAJGRAM OF BLOCK/MUNICIPALITY MURARAI - I OF DISTRICT BIRBHUM OF STATE WEST BENGAL, INDIA.

NAME OF DECEASED :	GIDEN MAJHI	SEX :	MALE
DATE OF DEATH :	10/01/2021	PLACE OF DEATH :	MURARAI - I, BIRBHUM, RAJGRAM, RAJGRAM, WEST BENGAL - 731222
AGE OF DECEASED :	93 YEARS	NAME OF SPOUSE :	
SPOUSE IDENTITY PROOF. :	-		
NAME OF MOTHER :		NAME OF FATHER :	SUFAL MAJHI
MOTHER'S IDENTITY PROOF :	-	FATHER'S IDENTITY PROOF :	-
ADDRESS OF THE DECEASED AT THE TIME OF DEATH :	STREET/LANE:- VILL.-SINGRA,LOCALITY:-P.O.-RAJGRAM, VILLAGE/TOWN:- RAJGRAM,MURARAI - I,DIST:- BIRBHUM,WEST BENGAL-731222		
PERMANENT ADDRESS OF DECEASED :	STREET/LANE:-VILL.-SINGRA,LOCALITY:-P.O.-RAJGRAM, VILLAGE/TOWN:- RAJGRAM, MURARAI - I,DIST:- BIRBHUM, WEST BENGAL -731222		
CERTIFICATE NO :	D/2024/0639173	DATE OF REGISTRATION :	05/12/2024
REMARKS (IF ANY) :			
DATE OF ISSUE :	05/12/2024	ISSUING AUTHORITY :	
UPDATED ON :	2024-12-05 21:17:28		



Signature Not Verified  
Digitally Signed  
Name: Sarali Majhi  
Date: 06-Dec-2024 12:06:08

SUB-REGISTRAR (BIRTH & DEATH)  
GRAM PANCHAYAT RAJGRAM

"THIS IS A COMPUTER GENERATED CERTIFICATE."  
THE GOVT.OF INDIA VIDE CIRCULAR NO. 1 / 12 / 2014 - VS(CRS) DATED 27 - JULY - 2015  
HAS APPROVED THIS CERTIFICATE AS A VALID LEGAL DOCUMENT FOR ALL OFFICIAL PURPOSES

"ENSURE REGISTRATION OF EVERY BIRTH AND DEATH"

d94a15e7-4ced-7f01-56b3

The QR Code and Certificate Number can be verified through the portal <https://janma-mrityutathya.wb.gov.in>

Dr. Khurshid Akhtar M.K.  
B.H.M.S. (Cal)  
MEDICAL OFFICER (AYUSH)

ডাঃ খুরশিদ আখতার শম. কে.  
বি.এইচ.এম.এস.  
মেডিক্যাল অফিসার (আয়ুর্ষ)

সময় :- সকাল ৮টা থেকে সকাল ১১টা এবং বিকাল ৫টা থেকে রাত ৮টা পর্যন্ত।

স্মারক: 333/MC

To Whom it may concern

Date 27/1/2026

This is to certify that Mamala Majhi, Sex-Male  
Age - 75 yrs, s/o - Giden Majhi, R/o - vill. - Singra,  
P.O. - Balarampur, P.S. - Murarai, Dist. - Birbhum. He expired  
in his own residence of village - Singra on 10-01-2026  
at 10:30 A.M. due to cardiac attack (MCCO-146)  
as natural causes.

Witness: -

① Md. AKH Sarungman

② মনু মজি

*[Signature]*  
27/1/2026

Dr. Khurshid Akhtar Md Kudrotulla  
Reg No.-27605, DHMS (C.U)  
AYUSH MEDICAL OFFICER  
DUMURORAM G.P.



**HOMOEOPATHIC CLINIC**

COLLEGE ROAD, MURARAI, BIRBHUM, WEST BENGAL

E-mail - [milanfancy786@gmail.com](mailto:milanfancy786@gmail.com)

Mobile No. :- 09641631918 / 7001646433



भारत सरकार  
Government of India



Aadhaar no. issued: 17/12/2013



Jabar Majhi  
Date of Birth/DOB: 11/02/1975  
Male/ MALE

आधार पहचान का प्रमाण है, नागरिकता या जन्मतिथि का नहीं।  
इसका उपयोग सत्यापन (ऑनलाइन प्रमाणीकरण, या बयूआर कोड/  
ऑफलाइन एक्सएमएल की स्कैनिंग) के साथ किया जाना चाहिए।  
Aadhaar is proof of identity, not of citizenship  
or date of birth, it should be used with verification (online  
authentication, or scanning of QR code / offline XML).

2297 6510 7369

मेरा आधार, मेरी पहचान

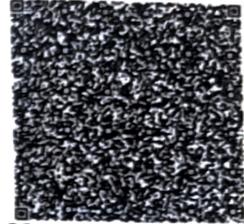


भारतीय विशिष्ट पहचान प्राधिकरण  
Unique Identification Authority of India



Details as on: 08/02/2028

Address:  
S/O GIDEN MAJHI, VILL-SINGARA, P.S-  
MURARAI, Banarampur, PO: Bonorampur, DIST:  
Birbhum,  
West Bengal - 731222



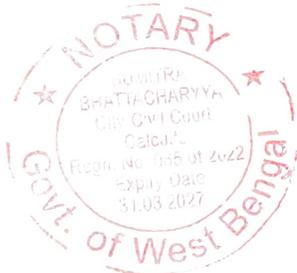
2297 6510 7369

VID : 9152 6526 6267 3523

1947

help@uidai.gov.in

www.uidai.gov.in



BEFORE THE NATIONAL GREEN  
TRIBUNAL EASTERN ZONE  
BENCH, FINANCE CENTRE, 3<sup>RD</sup>  
FLOOR, NEW TOWN, KOLKATA

O.A No. 133 Of 2023/EZ

I.A. No. 30 of 2024

I.A. No. 49 of 2024

I.A. No.                      of 2026

In the matter of :

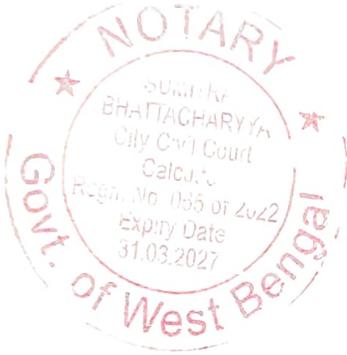
Serajul Islam & Anr.

..... Applicants

Versus

The State of West Bengal & Ors.

..... Respondents



APPLICATION

MS. NASREEN ISLAM

Advocate

High Court, Calcutta

Bar Association No. 4

Mob. 8777575987

Email; [nasreenislam27@gmail.com](mailto:nasreenislam27@gmail.com)



Megha Mo... 12:01



to psecy.evn-... ^

From Megha Mondal •

meghamondal074@gmail.com

To psecy.evn-wb@gov.in

acsenvwb@gmail.com

seclr@wb.gov.in

Chief Environment Officer •

environmentwb@gmail.com

dm-bir@nic.in

spbhmwbp@gmail.com

chrnm.wbpcb-wb@bangla.gov.in

spbirbhum@gmail.com

ms.wbpcb-wb@bangla.gov.in

bllronalhati1@gmail.com

secy-moef@nic.in

Alokesh Dalai • alokeshdalai777@gmail

.com

Sibojoyoti Chakrabarti •

subho.advocate@gmail.com

Sudip Kumar Dutta •

adv.skdutta@gmail.com

Dipanjan Ghosh • dpnjnghsh0@gmail

.com

arghadip das • arghadip1997@gmail

.com

MOCTAFUJIB DALLAMANI



Reply all

Forward



MOSTAFIJUR RAHAMAN •

mostafijurrahaman916@gmail.com

Date 13 Feb 2026, 12:01

[See security details](#)

Sir(s)

Please find attached here with a copy of the Interlocutory Application.

Regards,  
Megha Monday,  
Jr to  
Nasreen Islam  
Advocate

S.L. No. 9/26

BEFORE THE NATIONAL GREEN TRIBUNAL EASTERN ZONE  
BENCH , FINANCE CENTRE, 3<sup>RD</sup> FLOOR, NEW TOWN,  
KOLKATA

O.A No. 133 Of 2023/EZ

I.A. No. 30 of 2024

I.A. No. 49 of 2024

I.A. No. \_\_\_\_\_ of 2026

